

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. I.A. 275/2021, I.A. 722/2022

in C.P.(IB)-3644(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.05.2024**

NAME OF THE PARTIES: Kiwi International

V/s.

Alaska Creations Pvt Ltd.

Appearance

For Applicant/RP: Advocate Siddharth Shankar i/b Rahul Agarwal in
IA 275/ 2021 and IA 722/2022 is present through VC.

For Respondent: None appeared

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 275/2021

Issue Fresh Notice through Registry returnable on **24.06.2024**.

Registry is directed to make available the copy of the notice, postal receipt and track report/ acknowledgement before the next date of hearing.

The applicant is also directed to serve the notice on the Respondent, along with the copy of petition/application (if not already served) and shall file service affidavit along with copy of notice, postal receipt, track report, email etc. well in advance so that the same is defect free and reflected on DMS before the next date of hearing.

Reply be filed within three weeks from the date of receipt of the notice.

I.A. 722/2022

List on **08.07.2024**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)